

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**RA-66/2018 in
MA-3623/2017 in
OA-1493/2011**

New Delhi this the 20th day of April, 2018.

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Lokesh Kumar,
Aged 48 years,
S/o Late Sh. Roop Chand,
R/o 119, Khampur Village,
Post Office : Alipur,
G.T. Karnal Highway Road,
Delhi-110036.

.... Review Applicant

Versus

Sh. Anil Kumar Singh,
Chief Executive Officer,
Delhi Jal Board, Govt. of NCT Delhi,
Varunala Building Phase-II,
Jhandewalan, Karol Bagh,
New Delhi-110005.

.... Respondent

ORDER (By Circulation)

Ms. Praveen Mahajan, Member (A)

Existence of error apparent on the face of record is *sine qua non* for entertainment of the review application.

2. We have also perused the judgment under review as also the grounds of review. We do not find any error apparent on the face of record warranting interference in exercise of the review jurisdiction.

3. Review Application is accordingly dismissed in circulation.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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